

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:-

THE HONOURABLE MR. JUSTICE A.K.JAYASANKARAN NAMBIAR

AND

THE HONOURABLE MR. JUSTICE SHAJI. P.CHALY

FIRDAY, THE 3rd DAY OF APRIL, 2020/14TH CHAITHRA, 1942

Crl.Appeal No. 412 OF 2020

(Order dated 10.03.2020 in Criminal M.PNo.450 of 2020 on the files of the Additional Session Judge For the Trial of Cases Relating to Atrocities and Sexual Violence against Women and Children ,Thiruvananthapuram)

APPELLANT/ACCUSED NO.1

Vinod, aged 30 Years S/o Suku, KarimplavilaPuthenveedu,
Aluvila,Balaramapuram P. O.,BalaramapuramVillage ,
NeyyattinkaraTaluk, Thiruvananthapuram.

By Adv. Sri. V. G. ARUN

RESPONDENTS/STATE

- 1 State represented by Public Prosecutor, High Court of Kerala-682031.
- 2 Station House Officer, Balaramapuram Police Station,
Balaramapuram , Thiruvananthapuram.

By ADV. SRI. SUMAN CHAKRAVARTHY, Public Prosecutor.

This Criminal Appeal coming up for orders on 03/04/2020 and upon hearing the arguments of Sri. V. G. ARUN for the petitioner and the Public Prosecutor for the respondents, the court passed the following:-

**A.K.JAYASANKARAN NAMBIAR, J
&
SHAJI P. CHALY, J.**

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Dated this the 3rd day of April, 2020

ORDER

Shaji P. Chaly, J.

The Public Prosecutor submitted that he has not received the copy of the appeal. Learned counsel for the petitioner is directed to serve a copy of the appeal to the learned Public Prosecutor.

Post on 15.4.2020.

**A.K.JAYASANKARAN NAMBIAR
JUDGE**

**SHAJI P. CHALY
JUDGE**

ps/3/4/2020